

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1285(KB)2019
IA(I.B.C)/682(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	INDIAN OVERSEAS BANK VS MAHAKAL AGRO STORAGE & PROCESSING UNIT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Urmila Chakraborty, Adv.] For Successful Auction Purchaser
Mr.Snehasish Chakraborty,Adv.]

ORDER

1. Ld.Counsel for the Successful Auction Purchaser present.
2. Post the matter on **09/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**